

IN THE NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

CP 1604/252(1)/2018

CORAM:

SHRI B. S. V. PRAKASH KUMAR
MEMBER (J)
SHRI RAVIKUMAR DURAISAMY
MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON 27.08.2018

NAME OF THE PARTIES: AI Mafko Frozen Foods Pvt Ltd

Vs

ROC, Mumbai

Section 252(1) of the Companies Act, 2013.

ORDER

16. **CP 1604/252(1)/2018**

The Petitioner Counsel present. List this matter on 11.9.2018.

SD/-

RAVIKUMAR DURAISAMY
Member (Technical)

SD/-

B.S.V. PRAKASH KUMAR
Member (Judicial)